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Title: Introduction of the Fast Track Courts for elected Representatives Bill, 2014.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill to establish fast track courts for trial of cases involving criminal charges against elected representatives.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish fast track courts for trial of cases involving criminal charges against elected representatives."

The motion was adopted.

SHRI BAIJAYANT JAY PANDA : Sir, I introduce** the Bill.